

## Annexure-7

Name of the corporate debtor: Varsace Apparels Private Limited; Date of commencement of CIRP: 28/01/2026; List of creditors as on: 19/02/2026  
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant Department	Government	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Commercial taxes	Government of WB	16/02/2026	₹ 1,13,54,730.00		Statutory Dues	NA	Nil	Nil	1,13,54,730.00	0.00		
2	CGST & CX, BBD Bag, 1 division, kolkata north commissionerate	GST	16/02/2026	₹ 1,79,48,967.00		Statutory Dues	NA	Nil	Nil	1,79,48,967.00	0.00		
3						Statutory Dues	NA	Nil	Nil	0.00	0.00		
				2,93,03,697.00						2,93,03,697.00	0.00		

